

DIVISION BENCH

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/51(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	GOODLIFE SALES PRIVATE LIMITED & ORS		
Under Section	Sub-section (I) of section 230		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Shruti Swaika, Advocate] For Applicants
2. Ms. Iram Hassan, Advocate]
2. Mr. Sanket Sarawgi, Advocate]

ORDER

1. Ld. Counsel for the Applicants present.
2. Heard. Reserved for orders.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.